Comprehensive law for SSIs

3160. SHRIMATI S.G. INDIRA: Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a) whether it is proposed to bring forward a comprehensive law on Small Scale Industries on the line of Companies Act; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES (SHRI TAPAN SIKDAR): (a) and (b) Government had entrusted a study for the simplification of laws, rules, procedures affecting Small Scale Industries (SSIs) sector and the task of suggesting a single comprehensive law for SSIs to the Administrative Staff College of India (ASCI), Hyderabad. The draft of a Small Enterprises Development Bill received from ASCI seeks to address concerns of SSIs related to the regulatory laws, credit, marketing, trade protection, labour related instructions etc. The comments on the draft bill, as revised by ASCI, have since been sought from stakeholders.

Satellite tests

- †3161. SHRIMATI MAYA SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether Government are thinking over any programme for conducting more satellite tests in the Space in view of successful test of G.S.L.V. by the Indian scientists recently; and
- (b) if so, the expected success for attaining the self-sufficiency in Space programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (SHRI SATYABRATA MOOKHERJEE): (a) With the two successful flights, Geosynchronous Satellite Launch Vehicle (GSLV) has demonstrated its capability to inject satellites into Geo-synchronous Transfer Orbit (GTO) and is ready to carry operational satellites of 2000 kg. class. The Tenth

[†]Original notice of the question was received in Hindi.

Plan envisages launch of one more experimental satellite, namely, GSAT-4, using GSLV, apart from operational satelites.

(b) With the success of GSLV, ISRO has achieved self-sufficiency to launch satellites of 2000 kg. class into Geo-synchronous Transfer Orbit (GTO). Apart from launching 2000-kg class operational satellites, these missions will be useful to evaluate advanced technologies in payload and bus-systems of spacecraft.

Air navigation over the Indian Air Space

- 3162. SHRIMATI N.P. DURGA: Will the PRIME MINISTER be pleased to state:
- (a) whether ISRO, in co-ordination with AAI, is working to build air navigation over the Indian Air Space;
 - (b) if so, the details thereof;
- (c) whether any time-frame has been fixed for technology demonstration; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (SHRI SATYABRATA MOOKHERJEE): (a) and (b) Yes, Sir. The Indian Space Research Organisation (ISRO) in coordination with the Airports Authority of India is working on a Proof of Concept Technology Demonstration System (TDS) for Satellite Based Augmentation System (SBAS). This is the first step towards introduction of satellite based Communications, Navigation, Surveillance (CNS) Air Traffic Management (ATM) services over the Indian Airspace.

The TDS will have the necessary infrastructure in space and onground to demonstrate the concept. Initially, for the demonstration a network of ground reference stations and master control station, ground uplink station and satellite navigation payload in space is planned.

(c) and (d) A time-frame of four years is anticipated for Proof of Concept demonstration.